IN THE HIGH COURT OF JHARKHAND AT RANCHI

Transfer Petition (Civil) No. 14 of 2020

Usha Devi @ Usha Kumari --- --- Petitioner

Versus

Kartik Prasad --- --- Opposite Party

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**

Through: Video Conferencing

For the Petitioner: Mr. Pankaj Kr. Mishra, Advocate

05/26.03.2021 Issue notice on the sole opposite party under registered cover with A/D and speed post, for which requisites be filed within two weeks. Office to track the speed post delivery.

(**Aparesh Kumar Singh, J)**

Ranjeet/